

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 3378**

TO BE ANSWERED ON THE 1ST JANUARY, 2019, PAUSHA 11, 1940 (SAKA)

APPOINTMENT OF DGS

3378. SHRI PRAHLAD SINGH PATEL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has taken any view or decision on the appointment of DGs of Paramilitary Forces on the same cadre and if so, the details thereof;

(b) whether Government is of the view that DGs of Paramilitary Forces should be from the same cadre as he/she has proper and exact knowledge of that particular force and if so, the details thereof; and

(c) the number of Non-IPS Officers appointed as DG of Paramilitary Force, force-wise?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a): No Madam.

(b): In view of (a) above, question does not arise.

(c): One- Director General, Assam Rifles.
